

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 1145
ANSWERED ON 08/02/2024

FINANCIAL SUPPORT TO RENEWABLE ENERGY PLANTS

SHRI D.M. KATHIR ANAND

Will the Minister of New and Renewable Energy be pleased to state:

- (a) whether the Government has provided any financial support to establish solar and wind energy plants with installed capacity of 50 MW or more than 50 MW in Tamil Nadu during the last five years and the current year;
- (b) if so, the details of solar and wind energy plants with installed capacity of 50 MW or more than 50 MW which are functional in Tamil Nadu;
- (c) the loans and subsidy extended through the Government and Power Finance Companies like REC Ltd., PFC Ltd., etc., to establish renewable energy plants and the current status of these plants; and
- (d) the steps taken by the Government to harness renewable energy from various unconventional energy sources in Tamil Nadu along with the target fixed for 2030?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER
(SHRI R.K. SINGH)

- (a) The financial support to establish solar power plants is available under various schemes of the ministry. The details are given at **Annexure -I**. Presently, no financial support is provided for wind power plants.
- (b) The details of Solar and Wind power plants of 50 MW or more in Tamil Nadu are given at **Annexure -II(A) & II(B)** respectively.
- (c) The total capacity of wind and solar projects of 50 MW or more and loan sanctioned by PFC, REC & IREDA are summarized below. The details are given at **Annexure III**.

Company	Capacity (MW)	Loan Amount (Rs. Crore)
REC	1714	6456.22
PFC	2473	10531
IREDA	841.68	1860

- (d) The steps taken by Government to harness the renewable energy from various unconventional energy sources in the country including Tamil Nadu are given at **Annexure-IV**. No state-wise target has been set for renewable energy capacity.

**ANNEXURE- I REFERRED TO IN REPLY TO PART (a) OF LOK SABHA
UNSTARRED QUESTION NO.1145 FOR 08.02.2024**

**Incentives being provided as Central Financial Assistance (CFA) for the
implementation of major renewable energy schemes/ programmes.**

Scheme/ Programmes	Incentive presently eligible as per the Scheme
a) Grid Connected Rooftop Solar PV Power Projects	<p>The Rooftop Solar Programme Phase-II the installation of 4,000 MW of RTS capacity in the residential sector by providing Central Financial Assistance (CFA). The CFA admissible for general category states is Rs. 18000/kW for the first 3 kW RTS capacity and Rs. 9000/kW for RTS capacity beyond 3 kW and up to 10 kW. For special category states (North-eastern states including Sikkim, Uttarakhand, Himachal Pradesh, UT of Jammu & Kashmir, Ladakh, Lakshadweep, and Andaman & Nicobar Islands), the admissible CFA is Rs. 20000/kW for first 3 kW RTS capacity and Rs. 10000 /kW for RTS capacity beyond 3 kW and up to 10 kW. The Resident Welfare Associations/ Group Housing Societies (RWA/GHS) are also eligible to avail CFA for RTS installation in common facilities, up to a maximum of 500 kW capacity. The CFA admissible for RWA/GHS is Rs. 9000/kW in general category states and Rs. 10000/kW in special category states.</p> <p>The Financial outlay of the Phase-II Rooftop Solar (RTS) programme is Rs.11,814 Crore which includes Rs.6,600 Crore of CFA and Rs.4,985 Crore of incentives to the Distribution Companies. The Programme has been extended till 31.03.2026.</p>
b) Central Public Sector Undertaking (CPSU) Scheme Phase-II (Government Producer Scheme) for grid-connected Solar Photovoltaic (PV) Power Projects by the Government Producers	Viability Gap Funding (VGF) support up to Rs 55 lakhs per MW to the CPSUs/Govt. Organizations entities selected through competitive bidding process.
c) PLI Scheme 'National Programme on High Efficiency Solar PV Modules'	The beneficiaries are eligible for Production Linked Incentive (PLI) on production and sale of solar PV modules. The quantum of PLI eligible for disbursement depends upon: (i) quantum of sales of solar PV modules; (ii) performance parameters (efficiency and temperature coefficient of maximum power) of solar PV modules sold; and (iii) percentage of local value addition in modules sold.
d) Solar Park Scheme	Up to 25 lakhs per Solar park, for preparation of Detailed Project Report (DPR). 20 Lakh per MW or 30% of the project cost, whichever is lower, for development of infrastructure.

e) PM-KUSUM scheme	<p>Component A: Setting up of 10,000 MW of Decentralized Ground/Stilt Mounted Solar Power Plants Benefit available: Procurement Based Incentive (PBI) to the DISCOMs @ 40 paise/kWh or Rs.6.60 lakhs/MW/year, whichever is lower, for buying solar power under this scheme. The PBI is given to the DISCOMs for a period of five years from the Commercial Operation Date of the plant. Therefore, the total PBI payable to DISCOMs is up to Rs. 33 Lakh per MW.</p> <p>Component B: Installation of 14.00 Lakh Stand-alone Solar Pumps Benefit available: CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar agriculture pump is provided. However, in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh and Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar pump is provided. Component B can also be implemented without State share of 30%. The Central Financial Assistance will continue to remain 30% and rest 70% will be borne by the farmer.</p> <p>Component C: Solarisation of 35 Lakh Grid Connected Agriculture Pumps including through feeder level solarisation Benefit available:</p> <p>(a) Individual Pump Solarization (IPS): CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the solar PV component will be provided. However, in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh and Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, of the solar PV component is provided. Component C (IPS) can also be implemented without State share of 30%. The Central Financial Assistance will continue to remain 30% and rest 70% will be borne by the farmer.</p> <p>(b) Feeder Level Solarization (FLS): Agriculture feeders can be solarized by the State Government in CAPEX or RESCO mode with CFA of Rs. 1.05 Crore per MW as provided by MNRE. However in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh, Uttarakhand, Lakshadweep and Andaman & Nicobar Island, CFA of Rs. 1.75 crore per MW is provided.</p>

**ANNEXURE- II(A) REFERRED TO IN REPLY TO PART (b) OF LOK SABHA
UNSTARRED QUESTION NO.1145 FOR 08.02.2024**

Details of Solar power plants (50 MW or more) in Tamil Nadu

S.No.	Developer Name	Capacity (MW)	Commissioned
1	M/s NLC		200 (100 + 100)
2	M/s NLC		50
3	M/s.NLC India Ltd at various 7 locations in Tamil Nadu		709
4	M/s Renew Solar Energy (Rajasthan) Pvt.Ltd		100
5	M/s NVR Energy Pvt.Ltd		100
6	M/s Narbheram Vishram Solar TN Pvt ltd.		100
7	M/s Tirunveli Solar Power		100
8	M/s Watsun Infrabuild Private Ltd		55
9	Prathama Solarconnect Energy Pvt Ltd		55
10	M/s.Solitaire BTN solar P Limited		100
11	GRT Jewellers (India) Pvt. Ltd.		150 (50+50+50)
12	M/s. Nellai Renewables		55
13	M/s. Avaada Clean TN Project Private Limited.		50
Total			1824.00

**ANNEXURE- II(B) REFERRED TO IN REPLY TO PART (b) OF LOK SABHA
UNSTARRED QUESTION NO.1145 FOR 08.02.2024**

Details of Wind power projects (50 MW or more) in Tamil Nadu

S.N.	Developer Name	Capacity Commissioned (MW)
1	Mytrah Energy India Private Limited	250
2	Green Infra Wind Energy Limited	249.9
3	Greenko Sironj Wind Power Private Limited	200
4	Betam Wind Energy Private Limited	50.2
5	Sprng Energy Private Limited	300
6	Betam Wind Energy Private Limited	168
7	JSW Future Energy Ltd (formerly JSW Solar Ltd)	51.3
8	JSW Future Energy Ltd	232.2
Total		1501.6

**ANNEXURE- III(A) REFERRED TO IN REPLY TO PART (c) OF LOK SABHA
UNSTARRED QUESTION NO.1145 FOR 08.02.2024**

List of Projects Sanctioned by REC to Renewable Energy Projects of 50 MW or more in Tamil Nadu

S.No	Name of the Projects	Capacity (MW)	Loans amount (in crores)	Project Status
1	540 MW wind project in Tuticorin, Tamil Nadu by JSW Renew Energy Ltd	540	2564.73	Under Process
2	270 MW wind project in Tuticorin, Tamil Nadu by JSW Renew Energy Ltd	270	647.00	Under Process
3	252 MW Wind project in Tuticorin, Tamil Nadu by Vivid Solaire Energy Pvt. Ltd. (Engie Group)	252	975.00	Commissioned
4	252 MW Wind Energy Project in Maniyachi, Thoothukkudi District, Tamil Nadu. By Mytrah Group	252	520.00	Loan prepaid /Commissioned
5	100 MW Solar PV Project in Dindigul district of Tamil Nadu by Solitaire BTN Solar Private Limited (Hindustan Power)	100	365.69	Commissioned
6	300 MW Wind Project in Tirpur District, Tamil Nadu by Actis Fund	300	1383.80	Loan prepaid /Commissioned
Total		1714		

**ANNEXURE- III(B) REFERRED TO IN REPLY TO PART (c) OF LOK SABHA
UNSTARRED QUESTION NO.1145 FOR 08.02.2024**

**List Of Projects Sanctioned by PFC to Renewable Energy Projects In Tamil Nadu
till 31.12.23**

Sl.No.	Name of the project	Capacity (MW)	Total Sanction (Rs. Crore)	Current Status
1	Agetnl-Financing Of 216 Mw(Ac) Solar Power Project-Adani Grp	216	350	Commissioned
2	Debt Refinancing - Ageltn, 216 Mw, Solar Pv Project	216	1079	Commissioned
3	Dhalia: 56 Mw (Dc) Solar And 26.4 Mw Wind Project At Thoothukudi	82	347	Under Progress
4	272.4 Mw Hybrid (Solar: 153.6 Mwp, Wind: 118.8 Mw) Energy Project, Thoothukudi, Tn	272	1185	Under Progress
5	49.50 Mw Wind Group Captive Power Project	50	350	Under Progress
6	270 Mw Wind Power Project (Seci - Tranche - Ix)	270	646	Under Progress
7	Debt. Refin. Kamuthi Renewable Energy 72 Mw Solar Project	72	367	Commissioned
8	Debt Refinancing - Kspl, 216 Mw Solar Pv Project	216	1101	Commissioned
9	Lavender: 56 Mw (Dc) Solar And 26.4 Mw Wind Project At Thoothukudi	82	347	Under Progress
10	Lilac: 56 Mw (Dc) Solar And 26.4 Mw Wind Project At Thoothukudi	82	347	Under Progress
11	Mytrah Vayu Manjira 100.5 Mw In Tamil Nadu, Jsw Acquisition	101	477	Commissioned
12	Mytrah Vayu Sabarmati 252 Mw In Tamil Nadu, Jsw Acquisition	252	1524	Commissioned
13	Setting Up Of 200 Mw Wind Power Project In Tn	200	942	Commissioned
14	Debt. Refin. Ramnad Renewable Energy 72 Mw Solar Project	72	370	Commissioned
15	Debt. Refin. Ramnad Solar 72 Mw Power Project	72	388	Commissioned
16	100 Mw Solar Pv Project In Thoothukkudi Dist. Tn	100	344	Commissioned
17	Sree Kaderi Ambal Mills (P) Ltd 5.2mw Dc Solar Project In Tn	5	13	Under Progress

18	Periyar Vaigai -1& 2,3 & 4	13	205	Commissioned
19	Debt Refinancing Of 100 Mw Solar Pv Project Of Tirunveli Solar Project Private Ltd.	100	149	Under Progress
Total		2473		

**ANNEXURE- III(C) REFERRED TO IN REPLY TO PART (c) OF LOK SABHA
UNSTARRED QUESTION NO.1145 FOR 08.02.2024**

**List of Projects sanctioned by IREDA in the State of Tamil Nadu of 50 MW or more
from 01-04-2018 till 31-01-2024**

S.No	Name of the Project	Capacity	Loan Amount (Rs. Lakhs)	Status
1	Sprng Renewable Energy Private Limited (Wind)	300.00	38380.00	Commissioned
2	Beta Wind Farm Private Limited (Wind)Multiple State (Tamil Nadu, Andhra Pradesh, Gujarat)	241.68	72611.00	Commissioned
3	Tirunveli Solar Project Private Limited (Solar)	100.00	14000.00	Commissioned
4	Narbheram Solar Tn Private Limited (Solar)	100.00	30900.00	Commissioned
5	Nvr Energy Private Limited (Solar)	100.00	22500.00	Commissioned
			7600.00	
Total		841.68		

**ANNEXURE- IV REFERRED TO IN REPLY TO PART (d) OF LOK SABHA
UNSTARRED QUESTION NO.1145 FOR 08.02.2024**

Details of measures taken to promote Renewable Power in the Country

- Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2029-30,
- Laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- Notification of standards for deployment of solar photovoltaic system/devices,
- Setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
- Notification of Promoting Renewable Energy through Green Energy Open Access Rules 2022.
- Notification of “The Electricity (Late Payment Surcharge and related matters) Rules (LPS rules).
- Launch of Green Term Ahead Market (GTAM) to facilitate sale of Renewable Energy Power through exchanges.
- National Green Hydrogen Mission approved with an aim to make India a global hub for production, utilization and export of Green Hydrogen and its derivatives.
- Notification of prescribed trajectory for RE power bids to be issued by Renewable Energy Implementation Agencies from FY 2023-24 to FY 2027-28. Under the trajectory, 50 GW/annum of RE bids to be issued.